

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB No. (IB)-43(ND)/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018**

**NAME OF THE COMPANY:** TDT Copper Ltd. Vs. Ujala Pumps Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

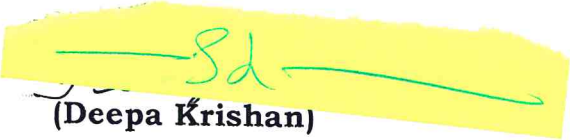
| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
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For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : None

**ORDER**

It appears that no steps have been taken to serve the Respondent. In view of the personal difficulty expressed by the Ld. Counsel, another opportunity is given to them to serve the respondent vide all modes including the process of Bench returnable on 9<sup>th</sup> February, 2018. Dasti. Affidavit of service be filed.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**